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IN THE CENTRAL ADMININSTRATIVE TRIBUNAL: HYDERABAD BENCH

AT HMDERABAD

DA. 1177 /94

decided on :19-12-94

K. Satyanandam 2. T. Prakash ^Reddy

7. Prakash "eddy
 8. M.V. Nageswara Rad

: Applicants

versus

1. Union of India, rep. by Secretary Min. of Defence New Delhi

2. General Manager Ordnance Factory Project Min. of Defence. Eddu Mailaram Medak Dist

Fitter, w/o Gm---Ordnance Factory Project Min. of Defence Eddumailaram, Medak Dist.

4. P. Seetharama Reddy, Fitter, O/o GM Ordnance Factory Project Min. of Defence, Eddumailaram Medak District

: Respondents

Counsel for the applicants

: S. Lakshma Reddy Advocate

Counsel for the respondents

: N.V. Ramana, SC for Central Government

CORAM

HON. MR. JUSTICE V. NEELADRI RAD, VICE CHAIRMAN HON. MR. R. RANGARAJAN, MEMBER (ADMN.)



"The results of the applicants should
be published. Such of those who passed the
trade test should be given promotion as Fitter (General)
Gr. II. on ad hoc basis if their turn as per
their seniority in the semi-skilled Fitter (General)
should be treated as tentative seniority list
in the cadre of Fitter (General) Gr. III had
come. But the period of service during this
ad hoc period in the category of Fitter (General)
Gr. II does not count for the purpose of increment on their regular promotion as Fitter (General)
Gr. II and It counts only for increment in the
category of Fitter (General) Gr. III. If any
they are not entitled to the benefit of ad hoc

Court Officer 21)10

"ntral Administrative Tribuna

Hyderabad Bench

Hyderabad

- The Secretary, Ministry of Defence, Union of India, New Delhi.
- The General Manager, Ordnance Factory Project Ministry of Defence, Eddumailaram, Medak Dist.
- 3. V.Ashok Reddy, Fitter.

4. P.Seetharama Reddy, Fitter

- O/o General Manager, Ordmance Factory Project, Min.of Def. Eddumaialaram, Medak Dist.
- 5. One copy to Mr.S.Lakshma Reddy, Advocate, CAT.Hyd. 6.One copy to Mr.N.V.Ramana, Addl.CGSC.CAT.Hyd.
- 7. One spare copy.

pvm

Month Sight